

[श्री हरिकेश बहादुर]

भास्तीय संविधान का बुला उल्लंघन हुआ है। भारत सरकार का यह कर्तव्य है कि वह तत्काल हस्तक्षेप करे और दोषों में सरकारों के द्वारा संविधान का उल्लंघन न होने पाये। उत्तर प्रदेश की वर्तमान सरकार को तत्काल आवश्यक निर्देश दिये जाने चाहिए।

12.44 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

श्री जार्ज फर्नान्डीस (मुजफ्फरपुर): इस पर सदन में बहस होनी चाहिए। दूसरे सदन में इस पर बहस हो गयी है।

Sir, this is a matter which needs to be debated in this House. After all, there is a Constitutional breakdown in Uttar Pradesh. Is this House going to debate or not? The Upper House has already debated this question. My submission is that there should be a debate on this question. Mention under Rule 377 is no way of dealing with a constitutional breakdown in the largest State of the country. There is no election of Speaker there. The Speaker's election has not been possible there.

MR. DEPUTY-SPEAKER: That is all right. Mr. Shamanna.

श्री रामविलास पासवान (हाजीपुर): इस पर आपकी कृपित क्या है?

MR. DEPUTY-SPEAKER: I have not called you. I have called Mr. Shamanna.

(iv) SUPPLY OF WHEAT TO KARNATAKA STATE.

SHRI T. R. SHAMANNA (Bangalore South): I bring to the notice of the Government the position regarding supply of wheat to Karnataka State.

I have received loud complaint from Karnataka Roller Flour Mills Association and others regarding irregular supply of wheat to Karnataka

State. Several appeals made to the Food Corporation of India and the Government of India not improved the matters.

I am told that wheat stock with F.C.I. godown at Bangalore may suffice only a few days. The Millers say that they are not getting wheat for preparing wheat products. It is said that Railway Wagons are not available and that is the main reason for shortage. Wheat supply to Karnataka is to be taken urgently. Further, the Roller Mills are asked to get their wheat supplies through the road. Since the freight charges allowed will be to the extent of the Railway freight rates, the cost to the Millers is not workable. The Floor Mills are urging that wheat may be supplied by Rail or they are prepared to get wheat by lorry if they are paid Road mileage charges as is allowed in Bihar State.

I request the Food and Agriculture Minister to arrange for despatch of wheat to Karnataka State immediately.

(v) NEED FOR DROUGHT RELIEF MEASURES IN CERTAIN BLOCKS OF KALAHANDI DISTRICT IN ORISSA.

SHRI RASABEHARI BEHERA (Kalahandi): Golamunda, Komana, Sinapali, Dharamgarh and Kosara blocks of Kalahandi District in Orissa are in the grip of a serious and unprecedented drought. The people of these blocks are undergoing untold miseries. The downtrodden people, the Scheduled Caste and Scheduled Tribe people are avoiding starvation deaths by eating Mahua flowers, Tola and such other jungle fruits which are most unpalatable to the human tongue. On account of acute scarcity of primary essential commodities like wheat or rice, they are boiling the leaves and barks of some trees and plants and are eating them.

There is no drinking water at all in entire Sinapali and Dharamgarh blocks. The wells in rural areas have